

**Drinking Water Scarcity in Rural Areas
of Coimbatore**

4795. SHRI C.K.KUPPUSWAMY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is acute shortage of drinking water in the rural areas of Coimbatore;

(b) whether a dam at Punnampula is proposal to be constructed to store water from the river Pandiyar in Coimbatore district to solve the drinking water problem; and

(c) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVILAL): (a) Some villages in Coimbatore district in Tamil Nadu are facing problem.

(b) No, Sir.

(c) Does not arise.

[*Translation*]

**Inclusion of Certain Tribal Languages
in Eighth Schedule of the Constitution**

4796. SHRI PIYUS TIRAKY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people speaking Mundari Group of Dialects including Santhals, Oraons and those speaking other tribal languages;

(b) whether demands have been made for inclusion of these languages in the Eighth Schedule of the Constitution; and

(c) if so, the reaction of Union Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) As per data collected in the 1981 Census on language mainly spoken in the households through the household schedule number of such people is 19,528,733. However, this excludes institutional households, and Assam where Census was not conducted in 1981.

(b) Demands have been received regarding inclusion of Santhali Language in the Eighth Schedule.

(c) Government are of the view that inclusion of more languages in the Eighth Schedule would have many repercussions and reactions. However, it is Government's endeavour to develop the cultural and literary heritage of all the languages whether they are included in the Eighth Schedule or not.

Clash With Jawans of NSG

4797. SHRI SHIV SHARAN VARMA:
DR. BANGALI SINGH:
SHRI MADAN LAL KHURANA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of Government has been drawn to the news item appearing in the daily 'Jansatta' dated 21 March, 1990 under the caption "Chedkhani Se Roka to N.S.G ke Jawanon Ne Kahar Barpa Dia";

(b) if so, the facts of the incident and action taken against the persons found guilty; and

(c) the amount of compensation paid to the injured and affected persons?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Yes, Sir.

(b) On the evening of 19.3.1990 a minor quarrel had taken place between some members of the National Security Guard and the villagers of Mehram Nagar wherein some persons got injured.

FIRs have been lodged on behalf of both sides with the Police, which are under investigation. No arrests have been made. According to the FIRs 5 NSG personnel and 10 villagers got injuries.

(c) No compensation or ex-gratia has been given to any person as it was not deemed to be necessary.

[*English*]

Pension to Widows of Terrorists Victims

4798. SHRI ANAND SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases in which pensions have been granted to the widows of the victims of terrorism in Punjab pertaining to the period prior to October, 1984, and the widows of October, 1984 riot victims; and

(b) the percentage of the widows of terrorist victims prior to October, 1984 and those of the October, 1984 riot victims who have been given pension benefits?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). Details information in this regard is awaited from the Government of Punjab and will be laid on the Table of the House as soon as it is received.

[*Translation*]

Chinese Views Regarding Role of Pakistan in Kashmir

4799. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the news appearing in the Jansatta dated 17 February, 1990 in which it has been reported that Foreign Minister of China has praised the role of Pakistan on the recent incidents which happened in Kashmir; and

(b) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). Government have seen this Press report. According to the Chinese news agency Xinhua, the Chinese Foreign Minister's remark was made in the context of the Pakistani Special Envoy's reported plea that Pakistan wanted to solve the dispute with India peacefully through talks. The Chinese Minister is also reported to have said that China hoped Pakistan and India would set peace and stability in South Asia above everything else.

India's position of wishing to resolve issues with Pakistan bilaterally, on the basis of the Shimla Agreement, is well-known to the Chinese Government.

Construction of Over Bridges on Chambal River

4800. SHRI CHHABIRAM ARGAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have accorded approval to the road over bridges of Inter-